

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9131/2020

(Arising out of impugned final judgment and order dated 28-02-2019 in DBSAW No. 86/2019 passed by the High Court of Judicature for Rajasthan, Bench at Jodhpur)

STATE OF RAJASTHAN & ANR.

Petitioner(s)

VERSUS

DURGA LAL

Respondent(s)

(FOR ADMISSION and I.R. and IA No.62070/2020-CONDONATION OF DELAY IN FILING and IA No.62072/2020-EXEMPTION FROM FILING O.T.)

WITH Diary No(s). 9133/2020

(FOR ADMISSION and I.R. and IA No.67109/2020-CONDONATION OF DELAY IN FILING and IA No.67110/2020-EXEMPTION FROM FILING O.T.)

Date : 31-07-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s)

Ms. Pragati Neekhra, AOR (Not present)

For Respondent(s)

UPON perusing papers the Court made the following
O R D E R

The matter was passed over once and called out second time. None appears for the petitioners. Adverse orders are deferred in the interest of justice.

List on 4th August, 2020.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR